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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 08/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/28/2016  
NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd  
NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

Keerthi Krishna  
Shwetha .V.  
Priyadhashini  
For T.K. Bhaskar

Counsel for Petitioner



H. KARTHAK SESHADRE  
V. HARJ kumar  
for Eyar & Thangay  
MO: 9884415561

Counsel for Respondents  
1 to 3, 5 & 6.



**ORDER**

Counsel for the petitioner is present. Counsel for R1 to R3, R5 and R6 present. Counsel for petitioner sought time for filing objection to the status report filed by the respondent. At request, time is enlarged. Put up on **21.3.2017 at 10.30 A.M.**

  
CH.MOHD SHARIEF TARIQ  
MEMBER (JUDICIAL)

  
ANANTHA PADMANABHA SWAMY  
MEMBER (JUDICIAL)